

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Pawar Electro Systems Private Limited Date of Commencement of Liquidation: 24-04-2023; List of Stakeholders as on Date: 16-08-2023; Name of IP: Mr. Girish Siriram Juneja; Process Number: 1; Last 5 digit of registration number: 11646

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	3418907080	6	3418907080				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	22	13598391	21	12758708				Annexure 6
7	Operational creditors (Government Dues)	6	123605672	6	123605672				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	96034806	4	96034806				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	114826560	2	114826560				Annexure 9
Total		40	3766972509	39	3766132826	0			